

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-203
IB-1794(ND)/2019
CA-138/C-V/ND/2019

IN THE MATTER OF:

M/s Idemitus Lube India Pvt. Ltd.

....Applicant

Vs

M/s Nath Motors Pvt. Ltd.

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 10.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:


For the Applicant : Adv. Mrinali Prasad

For the Respondent :

ORDER

Ld. IRP has put in appearance and submitted that CoC has been constituted. Report of CoC has been placed on record.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

CG